REGARDING NOTICES RECEIVED UNDER RULE 267 AND OTHER MATTERS

MR. CHAIRMAN: Hon. Members, today again, I have some Members raising the issue under Rule 267. In view of what has been categorically conveyed yesterday and on earlier occasions, I have invariably declined acceptance of Rule 267 notices and that is known to both sides categorically. I am, therefore, not in a position to persuade myself to agree to these notices under Rule 267. ... (Interruptions)... No, no. ...(Interruptions)... Hon. Members, please. ...(Interruptions)... I am afraid, you will have to take your seats. ... (Interruptions)... What I find is, when it is known in categorical terms, Members have got into another groove. They think they must raise Rule 267 so that the name and the issue can get in public domain. That will be improper. ...(Interruptions)... ...(Interruptions)... ...(Interruptions)... I have taken a stand that I will not allow. ...(Interruptions)... Nothing will go on record. ... (Interruptions)... Now, Matters raised with Permission. Dr. Medha Vishram Kulkarni; 'Demand for special relief ...(Interruptions)... packages for the victims of flood affected Maharashtra'....(Interruptions)... Please. ...(Interruptions)... Why are you doing like this? ...(Interruptions)... There is a senior Member standing. ...(Interruptions)... Yes, please. ...(Interruptions)... I get the sense of the House. ... (Interruptions)...

श्री प्रमोद तिवारी (राजस्थान): सभापति महोदय, आपने कल एक महत्वपूर्ण प्रश्न पर यह कहा था कि..

MR. CHAIRMAN: What is the issue?

SHRI PRAMOD TIWARI: It is the issue of Kerala. In Wayanad, in Kerala, 42 persons have died and more are affected. ... (Interruptions)... This is a very serious issue. ... (Interruptions)...

MR. CHAIRMAN: One minute, take your seat. ... (Interruptions)... It was indicated to me by Shri Pramod Tiwari that hon. LoP would also like to speak on this. We have had several Members. Shrimati Jebi Mather Hisham had spoken to me, Dr. John Brittas had spoken to me. In detail, Shri Kiren Rijiju had spoken to me. This is a very painful situation. Several people have lost their lives in a calamity and the State Government and the Central Government are acting in tandem and togetherness. We are distressed by the landslides in parts of Kerala. ... (Interruptions)... Yes, you also raised it. ... (Interruptions)... No; one minute. ... (Interruptions)... Our thoughts in

bipartisan matter are with those who have lost their lives. If there are injured, we wish them speedy recovery. It is a situation where the entire nation has reason to give relief to the people concerned. All agencies, the Central Government, the State Government; the Prime Minister of the country has spoken to the Chief Minister. He has expressed all help to be given to them. There has been some ex-gratia payment already announced by the Central Government. I am sure the State Government is doing......(Interruptions)... Shri Devegowda. ...(Interruptions)... Sir, the whole House is with them. ...(Interruptions)...

THE LEADER OF THE OPPOSITION (SHRI MALLIKARJUN KHARGE): Sir,... (Interruptions)...

MR. CHAIRMAN: Sorry! I made a mistake. I called the Leader of the Opposition as 'Shri H.D. Devegowda'.(Interruptions)... So, that error is corrected. ...(Interruptions)... So, Shri Mallikarjun Kharge, the Leader of the Opposition. Before you speak, the whole House, in one voice, is with them. The entire country has converged with all agencies to help out the people in distress. The Prime Minister, the Chief Minister; everyone is alert and engaged in the activity.

श्री मिल्लकार्जुन खरगे: सर, ठीक है। आप जो मुनासिब समझते हैं, वह बोलिए। सर, वायनाड के बारे में... ...(व्यवधान)... मैं कुछ भी बोलता हूँ, तो साहब भी हंसते हैं और आप भी हंसते हैं। ...(व्यवधान)...

श्री सभापतिः सर, मन दुखी है मेरा। ...(व्यवधान)... मैं हंस नहीं रहा हूँ। ...(व्यवधान)... मैं साफ कहता हूँ कि मैं नहीं हंस रहा हूँ। ...(व्यवधान)... मन दुखी है। ...(व्यवधान)... सुबह पता लगाया, तो कहा कि दो दर्जन हैं, फिर पता लगाया, तो नंबर और बढता जा रहा है।

श्री मल्लिकार्जुन खरगे: ठीक है। थैंक यू, सर।

श्री सभापतिः यह बहुत अच्छा लगा कि केंद्र और राज्य की सभी शक्तियाँ, प्रधान मंत्री, गृह मंत्री और मुख्य मंत्री, सब के सब इस मामले में सिक्रय हैं।

श्री मल्लिकार्जुन खरगे: ठीक है।

श्री सभापतिः और देश में जहाँ भी विपदा आती है.....(व्यवधान)...

श्री मिल्लकार्जुन खरगे: ठीक है, सर। सर, मुझे तो वहाँ की पूरी जानकारी नहीं है। जो पेपर में मैंने पढ़ा और टेलिफोन से जो मालूमात किया, वही मुझे मालूम है, क्योंकि वहाँ पर उस मिट्टी के ढेर में इतने लोग मर चुके हैं, अब तो 50 की गिनती हो गई है, लेकिन उससे अंदाजा लगता है। यह रात के ढाई बजे होने से किसी को पता नहीं चला कि कितने लोग मरे, कितने लोग हैं और इसके लिए वहाँ की जो हमारी महिला एमपी हैं, उनके पास जानकारी हैं और वे अपनी बात रखना चाहती हैं। मैं आपसे विनती करता हूँ कि आप उन्हें अलाउ कीजिए।

श्री सभापति: बैठिए।

श्री मिल्लकार्जुन खरगेः जो चीज़ें, जो बातें आपने यहाँ पर बताईं कि सरकार अलर्ट है, वह मिनिस्ट्री अलर्ट है, फलाना, वे बताएंगे।

श्री सभापति: फलाना नहीं बताया।

श्री मिल्लकार्जुन खरगे: उनको सुनने के बाद वे बताएंगे। ...(व्यवधान)... आप हमें जो इन्फॉर्मेशन दे रहे हैं, उसकी बजाय सरकार वह इन्फॉर्मेशन दे, तो ठीक होगा। क्या स्पेशल स्कवॉड वहाँ पर गया है, क्या मिलिट्री गई है, क्या सेंट्रल पुलिस फोर्स गई है, क्या पैसे का इंतजाम हुआ है, डॉक्टर्स का इंतजाम हुआ है।

श्री सभापति: माननीय प्रतिपक्ष के नेता, आपका कटाक्ष मैं पूरा समझ गया हूँ और मैं जानता हूँ कि मुझे क्या इन्फोर्मेशन देनी चाहिए। मेहरबानी करके मर्यादित आचरण कीजिए। आप इतना लाइट कर रहे हैं। ...(व्यवधान)... यह गंभीर मामला है। ...(व्यवधान)...

श्री मिल्लकार्जुन खरगे: नहीं, नहीं। ...(व्यवधान)... यही तो मुश्किल है। ...(व्यवधान)...

श्री सभापति : आपको अंदाजा होना चाहिए कि सूर्योदय से पहले देश का नेतृत्व और मुख्य मंत्री एक्टिव थे। ...(व्यवधान)...

श्री मिल्लकार्जुन खरगे: साहब, मैं तो यह कह रहा हूँ कि जो मालूमात, जो इन्फोर्मेशन आपके पास है, उसे सरकार को हम सबको देनी चाहिए। ...(व्यवधान)...

श्री सभापतिः नहीं, नहीं। ...(व्यवधान)...

श्री मल्लिकार्जुन खरगे: अगर वे रेफर करें.....(व्यवधान)...

श्री सभापति: बैठिए, बैठिए। ...(व्यवधान)... आप यह कह रहे हैं कि आपकी एक सदस्या को बोलने दूँ। ...(व्यवधान)... यही कह रहे हैं न? ...(व्यवधान)... All of you are saying.... (Interruptions)... बैठिए ...(व्यवधान)... I have heard it. ...(Interruptions)...

SHRI MALLIKARJUN KHARGE: She will speak on this. ... (Interruptions)... Please. ... (Interruptions)...

MR. CHAIRMAN: I have heard it. ...(Interruptions)... Hon. Members.... (Interruptions)... have understood it. ...(Interruptions)... बैठिए ...(व्यवधान)... First, please sit down...(व्यवधान)...

DR. JOHN BRITTAS (Kerala): Sir, this is Council of States. ... (Interruptions)...

MR. CHAIRMAN: Please take your.... ... (Interruptions)... Please. ... (Interruptions)... Dr. John. Brittas. ... (Interruptions)... Please take your seat. ... (Interruptions)... Take your seats. ... (Interruptions)... Those of the Members,... ... (Interruptions)...

SHRI JAIRAM RAMESH: Sir, I have a point...(Interruptions)...

MR. CHAIRMAN: On what point?

SHRI JAIRAM RAMESH: Sir, Shrimati Mather is already.....(Interruptions)...

MR. CHAIRMAN: Are you saying the same point which the hon. Leader of Opposition has said? ...(Interruptions)...

SHRI JAIRAM RAMESH: She is listed... ... (Interruptions)... Otherwise, she will not.....(Interruptions)...

MR. CHAIRMAN: I am surprised. ...(Interruptions)... How irritating it is! ...(Interruptions)... The Leader of the Opposition has already said so. ...(Interruptions)... Do you need to supplement the Leader of the Opposition? ...(Interruptions)... Why? ...(Interruptions)... He doesn't need supplementation. ...(Interruptions)... If the Leader of the Opposition says something, it is of supreme importance. ...(Interruptions)... Hon. Members,....(Interruptions)... Would you

please take seat? ...(Interruptions)... Would you please take your seat? ...(Interruptions)...

DR. JOHN BRITTAS: Sir, I implore upon you. ... (Interruptions)...

MR. CHAIRMAN: Would you please take your seat? ...(Interruptions)... Hon. Members, kindly listen to me carefully....(Interruptions)...

SHRI SANDOSH KUMAR P (Kerala): Sir, we always listen to you.

MR. CHAIRMAN: Thank you. I am grateful. Hon. Members, every disaster or a tragic situation anywhere in the country is a concern for all of us. And, I have indicated that in my Chamber, several Members of Parliament have come. They have indicated their concern. I have also shared with them that it is a case in which without loss of time, the State Government, the Central Government have put themselves in action. Even before sunrise, dialogue with the Chief Minister had taken place. Everyone is acting. So, all we can do at the moment is, we express our serious concern. We express our solidarity and condolence with the families who lost their loved ones. We wish speedy recovery to those who are injured. Beyond that, at the moment, if the hon. Members would like to say.....(Interruptions)...

DR. JOHN BRITTAS: This is the Council of States. ... (Interruptions)...

MR. **CHAIRMAN:** No: sorry. ...(Interruptions)... Everyone ...(Interruptions)... I can't confine tragedy to one State. ...(Interruptions)... You don't... ... (Interruptions)... Hon. Members, nothing will go on record. ...(Interruptions)... Hon. Members, please. ...(Interruptions)... This is not an occasion to... (Interruptions)... Hon. Members, please take your seats. ...(Interruptions)... First, you take your seats. ...(Interruptions)... Unless you hear proceed. ...(Interruptions)... Take ...(Interruptions)...Hon. Members, take your seats. ...(Interruptions)... Number one. ...(Interruptions)...

श्री संजय सिंह (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): सर, ...(व्यवधान)...

MR. CHAIRMAN: Mr. Sanjay Singh. ...(Interruptions)... Sit down. ...(Interruptions)... One minute. Mr. Sanjay Singh, you do not have any Member

from Aam Aadmi Party from Kerala. ...(Interruptions)... That does not mean that you are not concerned. ...(Interruptions)... You are concerned. ...(Interruptions)... Every Member of the House is concerned. ...(Interruptions)... Every Member is concerned. ...(Interruptions)... Our country is one. ...(Interruptions)... What will you discuss? ...(Interruptions)... Hon. Members, what will you discuss? ...(Interruptions)...

SHRI SANDOSH KUMAR P: Sir, we want the support of every Member whether it is Sanjay Singh... (Interruptions)...

MR. CHAIRMAN: Shri Sandosh Kumar P, please. ...(Interruptions)... Please. ...(Interruptions)... What will you discuss? ...(Interruptions)... No. ...(Interruptions)... What will you discuss? ...(Interruptions)... Hon. Members, nothing will go on record. ...(Interruptions)... Dr. Medha Vishram Kulkarni; 'Demand for special relief packages for the victims of flood affected Maharashtra'. ...(Interruptions)... Please. ...(Interruptions)...

MATTERS RAISED WITH PERMISSION

Demand for special relief packages for the victims of flood effected Maharashtra

DR. MEDHA VISHRAM KULKARNI (Maharashtra): Sir, I rise today to draw attention to the devastating floods that have ravaged Pune, Kolhapur, Satara, Mumbai and other districts of Maharashtra causing immense suffering and loss for the people. This situation demands immediate intervention from the Central Government. ...(Interruptions)... Incessant rains have caused severe water-logging, disruption in normal life and forced school closures. ...(Interruptions)... Mumbai recorded its second wettest July with over 150 cms. of rainfall. Tragically, from May, 15th to July, 25th, 2024, at least, 94 people have died due to monsoon-related calamities with four missing and 144 injured. The State Government is implementing measures including rescue operations, relief camps and food distribution. ...(Interruptions)... I urge upon the Central Government to establish a committee to assess the damage and provide special relief package for affected farmers, including financial aid for livestock losses, crop damages, compensation for families, who lost loved ones and infrastructure improvements to prevent future flooding. ...(Interruptions)... It has been observed that in many big cities, there is a huge illegal infrastructural